

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 02.09.2022 (FRIDAY)

COURT –II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 940 of 2022	Prarthana Sales Pvt. Ltd. & Anr. Vs. Burnpur Cement Ltd.	Pratiksha Sharma	Rishabh Bhargava

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- 1. Notice Board**
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By order of Hon'ble Chairperson
-sd/-
Registrar